

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.No.48/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th February 2018, 10.30 A.M

Name of the Company		Pashupati Merchandise Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA. SHASHI ARANWA PETITIONERS

[Handwritten Signature]
26/2/18

ORDER

Ld. Pr. CA on behalf of the petitioners is present.

Heard. Reserved for order.

[Green Stamp]
Sd

(Jinan K.R.)
Member (J)